

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

47. C.P. (IB)/282(MB)2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.06.2024**

NAME OF THE PARTIES:- Mahipal Enterprises
V/s
Madanlal Bhimraj Bhandari

Section: 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

None present from either side. **Registry is directed** to issue notice to both the parties intimating the next date of hearing and file track consignment report at least two days before the next date of hearing. List this matter on **09.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)